

## Format of Affidavit-Cum-Undertaking

(To be executed on non-judicial stamp paper of Rs. 100/- duly attested by Executive Magistrate or Notary Public)

I, \_\_\_\_\_, S/o, D/o, W/o \_\_\_\_\_  
residing at \_\_\_\_\_ Date of Birth \_\_\_\_\_ do hereby solemnly  
affirm and declare as under :

1. That I accept my offer of appointment for the post of "Chowkidar"/  
"Sweeper/Safai-karamchari" in Delhi District Courts.
2. That the attested copies of documents alongwith the offer of acceptance  
submitted by me are true and correct.
3. That I am aware of the fact that upon verification by the Competent  
Authority, if it is revealed that any of the information furnished/  
documents submitted by me are found be false, manufactured,  
concocted, forged and fabricated then it amounts to fraud upon the  
competent authority. In that case Competent Authority may relieve me  
from services without assigning any reason and may also initiate  
necessary criminal proceedings against me.

DEPONENT

### **VERIFICATION:**

Verified at \_\_\_\_\_(place) on this \_\_\_\_\_(date) day of  
\_\_\_\_\_(month, year) that the contents of the paragraph Nos. 1 to 4 of the  
aforesaid affidavit-cum-undertaking are true and correct to my personal  
knowledge and no part of it is false and nothing material has been concealed  
therefrom.

DEPONENT